

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/6158/2021**

This the 26<sup>th</sup> day of July 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Manisha Sharma, D/o Sh. Roop Lal Sharma, Age 24 years, R.o Village Naran Tehsil Ghagwal, District Samba.

.....Applicant

(Advocate:- Mr. H C Jalmaria)

**Versus**

1. State of J&K through Commissioner/Secretary Health and Medical Education Department, Civil Secretariat, Srinagar/Jammu and 4 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

This T.A. (TA No. 61/6158/2021) is referable to SWP No. 1724 of 2018 wherein appointment to the post of Female Multipurpose Health Worker (F.M.P.H.W) has been sought. It is not a civil post and the Tribunal does not have any jurisdiction in these matters. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Jammu.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*Arun...*